

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3210/252/HDB/2017
NAME OF THE COMPANY	Brown Consultancy Services Pvt Ltd
NAME OF THE PETITIONER(S)	Brown Consultancy Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	
	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature		
A. PADIEASRI	PCS	padmaappæna @	A. Parlin		
Counsel for Respondent(s):					
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature		

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr.A.Padmasri, learned PCS for the Applicant comply with objections raised by the registry. The learned PCS is also directed to serve copy to ROC. Post the case on 03.10.2017.

Member (Technical)

Member (Judicial)